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Title: Need to ensure legitimate right of tribals in the country.

SHRI JITENDRA CHAUDHURY (TRIPURA EAST): Madam, I thank you very much for giving me this opportunity. The issue raised by Shri Neiphiu Rio is a very humanitarian and an important issue. In Manipur, due to that legislation, there is a huge commotion among the tribal people. As a Member of the North Eastern Region and on behalf of the democratic and peace loving people of the North Eastern Region, I would like to urge upon the Government to take care of the issues of tribals, like land and other issues. The Government of India may initiate a dialogue process by engaging the Government of Manipur and the agitating people.

Madam, you might also have been witnessing, hundreds of youth and students, defying the chilly weather of Delhi, are protesting at Jantar Mantar from 4th November 2015. It is a very urgent issue. There should be some intervention by the Government of India as also from this House so that peace and normalcy could be brought back and the tribals could live in peace when their legitimate right is ensured. That is the issue that I wanted to raise here. Thank you. ...(*Interruptions*)

HON. SPEAKER:

Shri M.B. Rajesh is permitted to associate with the issue raised by Shri Jitendra Chaudhury.

...(*Interruptions*)